

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
[Vinked Cloths Private Limited]

1.	NAME OF CORPORATE PERSON	VINKED CLOTHS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	JUNE 18, 1997
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	MINISTRY OF CORPORATE AFFAIRS, GOVERNMENT OF INDIA
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51311MH1997PTC108871
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	16/18, KRISHNA NIWAS, CHAMPA GALLI CROSS LANE, GIRILILA BUILDING, 1ST FLOOR BACKSIDE, MUMBAI MH 400002 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	JANUARY 07, 2023
7.	NAME	MR. AVINASH BAGUL
	ADDRESS	A-102, RAM KRUPA CHS, SV ROAD, BORIVALI (WEST), MUMBAI 400092
	EMAIL ADDRESS	AVINASH.BAGUL1959@GMAIL.COM
	TELEPHONE NUMBER	+91 98200 09316
	REGISTRATION NUMBER OF THE LIQUIDTOR	IBBI/IPA-002/IP-N0492//2017-2018/11735
8.	LAST DATE FOR SUBMISSION OF CLAIMS	FEBRUARY 05, 2023

Notice is hereby given that the Vinked Cloths Private Limited has commenced Voluntary Liquidation on January 07, 2023. The stakeholders of Vinked Cloths Private Limited are hereby called upon to submit a proof of their claims, on or before February 05, 2023, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 09.01.2023

Place: Mumbai

Sd/-
Avinash Bagul